

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 5111
TO BE ANSWERED ON 04.04.2022**

DOMESTIC WORKERS

**5111. SHRI BRIJBHUSHAN SHARAN SINGH:
SHRI MAHENDRA SINGH SOLANKY:
SHRI GAUTAM GAMBHIR:
SHRI KESINENI SRINIVAS:
SHRI P.P. CHAUDHARY:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the key features of the All India Survey of Domestic workers launched by the Government and the timeline for the survey to be completed;**
- (b) the State-wise details of the number of domestic workers registered under the Domestic Workers (Registration, Social Security and Welfare) Act, 2008, and district-wise in particular for Uttar Pradesh;**
- (c) the details of the number of complaints of sexual harassment received, resolved, withdrawn and convicted under the aforesaid Act or the Prevention of Sexual Harassment at Workplace Act, 2013;**
- (d) the State-wise data of the average minimum wages received by domestic workers at present; and**
- (e) whether the Government has conducted any survey or study to check the implementation of the 2008 Act, if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a): Labour Bureau under the Ministry of Labour and Employment has launched the fieldwork for the All India Survey on Domestic Workers on 22 November, 2021. The Survey Covers sample size from All India (37) States /UTs and 742 Districts.

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The objective of the Survey on Domestic Workers (DW) are as follows:

- (i) To estimate the number/proportion of DWs at National and State level.**
- (ii) To estimate percentage distribution of DWs Estimates: Live-in/ Live-out; Formal/ Informal Employment; Migrant/ Non-Migrant; their wages and other socio-economic characteristics.**
- (iii) Household Estimates of Live-in/ Live-out DWs.**
- (iv) Average number of DWs engaged by different types of households.**

(b): As per Census 2011 data, the number of domestic workers in the country were 47,81,355. State-wise details are given at the Annexure.

(c): The national Crime Records Bureau (NCRB) is collecting data regarding sexual harassment in work/ Office premises (Section 354A of IPC). The published reports are available till the year 2020, which are available at its website <https://ncrb.gov.in>.

(d): Such data is maintained by the States.

(e): No such survey has been done.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 5111 for 04.04.2022 regarding Domestic Workers.

Sr. No.	States/UTs	Number of Domestic Workers
1	Andaman & Nicobar Islands UT	2,085
2	Andhra Pradesh	4,66,209
3	Arunachal Pradesh	2,855
4	Assam	38,397
5	Bihar	39,685
6	Chandigarh UT	23,110
7	Chhattisgarh	1,08,422
8	Dadra & Nagar Haveli UT	1,403
9	Daman & Diu UT	1,503
10	NCT of Delhi	2,11,767
11	Goa	20,810
12	Gujarat	2,39,517
13	Haryana	1,02,476
14	Himachal Pradesh	23,128
15	Jammu & Kashmir	18,937
16	Jharkhand	39,371
17	Karnataka	3,26,585
18	Kerala	1,65,012
19	Lakshadweep UT	39
20	Madhya Pradesh	1,89,170
21	Maharashtra	9,92,040
22	Manipur	1,248
23	Meghalaya	11,461
24	Mizoram	1,718
25	Nagaland	2,470
26	Odisha	92,714
27	Puducherry UT	22,815
28	Punjab	1,41,861
29	Rajasthan	99,288
30	Sikkim	3,157
31	Tamilnadu	6,05,169
32	Tripura	8,770
33	Uttar Pradesh	2,01,316
34	Uttarakhand	27,512
35	West Bengal	5,49,335
	Total	47,81,355

Data as per Census 2011
